

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 01-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Misc 10005/2018 (HEARING) IA/1/2018		The Special Land Acquisition Officer and Competent Authority Vs Nisar Pasha	M.V.Kini
2	M.C. 10021/2020 (HEARING) IA/1/2019		Bhargya.K. Vs Manjunath.B.K.	LAKSHMINARAYANA.M.N
3	Misc 10016/2017 (EVIDENCE.) IA/1/2017		The Special Land Acquisition Officer and Competent Authority Vs N.C.Anjinappa	M.V.Kini and Co
4	M.C. 10105/2020 (EVIDENCE.) IA/1/2018		T.C. Suresh Vs K.S.Kavya	Y.S.Ramesh
5	M.A. 10083/2019 (EVIDENCE.) IA/1/2018 IA/2/2018		Rangahanumaiah Vs Mahadevamma	D.Nataraja
6	Misc 10009/2019 (EVIDENCE.) IA/1/2019		MUTHARAJU Vs POWER GRID CORPORATION OF INDIA LTD. CONSTRUCTION AREA OFFICE	A.R. RAMAKRISHNA
7	G and WC 10003/2020 (EVIDENCE.)		Sathish J B Vs Veena	
8	M.C. 10167/2020 (EVIDENCE.) IA/1/2018		Shivakumar Vs Mahadevamma @ Akkamahadevi	Gangaih
9	M.C. 10169/2020 (EVIDENCE.) IA/1/2018		Kavya Vs Putta Byrappa	D.K.LAKSHMINARAYANA
10	M.C. 10170/2020 (EVIDENCE.) IA/1/2017		Narasimha Raju Vs Sujatha	D.K.LAKSHMINARAYANA
11	M.C. 10180/2020 (EVIDENCE.)		L. RAVIKUMAR Vs ASHWATHAMMA	B.K.G. RAJU
12	R.A. 10006/2015 (ARGUMENTS) IA/1/2015		Nanjamma Vs Muniyamma	Sri.M.B.Shankaregowda
13	A.P. 10001/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. CHANNAMMA	SRI.PRAKASHA ANGADI. B.V

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	A.P. 10002/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. K. KHASIM BAIG	SRI.PRAKASHA ANGADI. B.V
15	A.P. 10003/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI.S.N. SHIVALINGAIAH	SRI.PRAKASHA ANGADI. B.V
16	A.P. 10004/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. NARASIMHAMURHTY	SRI.PRAKASHA ANGADI. B.V
17	A.P. 10005/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI.A. BETTAIAH	SRI.PRAKASHA ANGADI. B.V
18	A.P. 10006/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. RAJAMMA	SRI.PRAKASHA ANGADI. B.V
19	A.P. 10007/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. RATHNAMMA	SRI.PRAKASHA ANGADI. B.V
20	A.P. 10008/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. JAYAMMA	SRI.PRAKASHA ANGADI. B.V

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Cause List Date: 01-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
21	A.P. 10009/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. K. KHASIM BAYI	SRI.PRAKASHA ANGADI. B.V
22	A.P. 10010/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. D.M. RAMACHANDRAMURTHY	SRI.PRAKASHA ANGADI. B.V
23	A.P. 10011/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. R. RAJANNA	SRI.PRAKASHA ANGADI. B.V
24	A.P. 10012/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. PYARIBEGUM	SRI.PRAKASHA ANGADI. B.V
25	A.P. 10013/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. C. MALLAMMA	SRI.PRAKASHA ANGADI. B.V
26	A.P. 10014/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. R. RAMESH	SRI.PRAKASHA ANGADI. B.V
27	M.C. 10009/2020 (CASE REFER TO LOK ADALATH)		R. SRINIVAS Vs R. GOWRAMMA	P.SHANKARAPPA
28	M.C. 10014/2020 (CASE REFER TO LOK ADALATH) IA/1/2014		Basavaraju Vs K.N Meenakshi	Punyananda Maruthy



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**Cause List Date: 01-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	M.C. 10046/2020 (CASE REFER TO LOK ADALATH) IA/1/2017		Murali @ Muralidhara Vs Ambika	H.M.MANJUNATH
30	M.C. 10025/2020 (CASE REFER TO LOK ADALATH) IA/1/2018		Papanna.S. Vs Manjula.M.	M.KRISHNAMURTHY
31	M.C. 10094/2020 (CASE REFER TO LOK ADALATH) IA/1/2018		Gayathri Vs Munnegowda.G.	Madhu Kiran
32	M.C. 10034/2020 (CASE REFER TO LOK ADALATH) IA/1/2013		Nethravathi Vs Ramanjaneya @ Ramanji	Y.S.Ramesh

**Cases listed below are adjourned due to Covid 19**

33	EX 10035/2017 (NOTICE)	<b>24-09-2020</b>	M/S Sree Ram Transport Finance Co Ltd Vs Shobha	Narendra Kumar K.R
34	Misc 10002/2018 (NOTICE) IA/1/2018	<b>24-09-2020</b>	The Special Land Acquisition Officer, and Competent Authority Vs Smt. Lakshamma	M.V.Kini and Co
35	M.C. 10006/2020 (NOTICE) IA/1/2018	<b>24-09-2020</b>	Anjinappa.T.V. Vs Radha.Y.	S.MUNIRAJU
36	P and SC 10003/2020 (NOTICE)	<b>24-09-2020</b>	Devaraju Vs Mallamma	Mohan.N.
37	EX 10016/2019 (NOTICE)	<b>24-09-2020</b>	Shriram City Union Finance Limited Rep. by A.L.Umesh Vs Mahesh	K.R.Narendrakumar.
38	M.C. 10051/2020 (NOTICE)	<b>24-09-2020</b>	Nethravathi.M. Vs Nil	Munikrishnappa
39	M.C. 10050/2020 (NOTICE)	<b>24-09-2020</b>	Manjunatha.C. Vs Dayamani	D.N.Nagaraju
40	EX 10041/2019 (NOTICE)	<b>24-09-2020</b>	Shriram Tansport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Lakshmpathi	K.R.Narendrakumar.
41	EX 10044/2019 (NOTICE)	<b>24-09-2020</b>	Shriram Tansport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Shashidhar H.C.	K.R.Narendrakumar.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	EX 10047/2019 (NOTICE)	24-09-2020	Shriram Tansport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Ravikumar M.N.	K.R.Narendrakumar.
43	EX 10056/2019 (NOTICE)	24-09-2020	Shriram Tansport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Shivakumar.K	K.R.Narendrakumar.
44	EX 10057/2019 (NOTICE)	24-09-2020	Shriram Tansport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Munikrishna	K.R.Narendrakumar.
45	M.V.C. 67/2019 (NOTICE)	24-09-2020	Mangalamma Vs Sri. Lokesh.S	Sri. Ravi.M
46	EX 10058/2019 (NOTICE)	24-09-2020	Sri. H.K. Shivanandappa Vs Rama	Sri. M. Srinivasa
47	R.A. 10065/2019 (NOTICE) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	24-09-2020	Neelamma Vs Narayanappa	RAVI.M
48	R.A. 10076/2019 (NOTICE) IA/1/2018	24-09-2020	Venkatesh Since dead by LRs Vs Govindappa	M.B.Shakaregowda
49	R.A. 10077/2019 (NOTICE)	24-09-2020	Ravikumar.D.A. Vs The Head Master	M.KRISHNAMURTHY
50	R.A. 10078/2019 (NOTICE)	24-09-2020	Mudhuveeraiah Vs Parvathamma	B.P.Gangadhara
51	R.A. 10090/2019 (NOTICE)	24-09-2020	Hallirangappa.K.Y. Vs The Secretary, Revenue Department	S.VENUGOPALA
52	R.A. 10096/2019 (NOTICE) IA/3/2019 IA/1/2019 IA/2/2019	24-09-2020	Channamaraiah Vs Hulluraiah	S.A. KHADRI
53	EX 10060/2019 (NOTICE)	24-09-2020	SHRIRAM CITY UNION FINANCE LTD GPA HOLDER MR.A.L. UMESH Vs MR. ANANDHA	K.R. NARENDRAKUMAR
54	EX 10063/2019 (NOTICE)	24-09-2020	M/S SHRIRAM CITY UNION FINANCE LIMITED REP GPA HOLDER MR. A.L.UMESH Vs PRAVEEN KUMAR	K.R. NARENDRA KUMAR

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Cause List Date: 01-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	EX 10064/2019 (NOTICE)	24-09-2020	M/s SHRIRAM CITY UNION FINANCE LIMITED Vs Mr. SIDDARAJU	K.R.NARENDRA KUMAR
56	A.S. 10003/2019 (NOTICE) IA/1/2019 IA/2/2019	24-09-2020	NATIONAL HIGHWAY AUTHORITY OF INDIA REP. BY THE PROJECT DIRECTOR PROJECT IMPLEMENTATION UNIT Vs SMT. B.L. MAHALAKSHMI MAJOR	M.V. RAGHAVENDRA
57	A.S. 10004/2019 (NOTICE) IA/1/2019 IA/2/2019	24-09-2020	NATIONAL HIGHWAY AUTHORITY OF INDIA REP. BY THE PROJECT DIRECTOR PROJECT IMPLEMENTATION UNIT, Vs SMT. KAMALA MAJOR	RAGHAVENDRA
58	A.S. 10005/2019 (NOTICE) IA/1/2019 IA/2/2019	24-09-2020	NATIONAL HIGHWAY AUTHORITY OF INDIA REP. BY THE PROJECT DIRECTOR PROJECT IMPLEMENTATION UNIT Vs SRINIVASA MAJOR	RAGHAVENDRA
59	M.A. 10006/2020 (NOTICE) IA/1/2019	24-09-2020	Mahesh Vs Eramma	M.M.Srinivas
60	M.V.C. 92/2019 (NOTICE)	24-09-2020	CHANNE GOWDA Vs LIBERTY GENERAL INSURANCE LTD	
61	M.C. 10099/2020 (NOTICE) IA/1/2019	24-09-2020	Adinath Vs Lakshmi @ Ashwini	N.Lakshminarayana
62	R.A. 10011/2020 (NOTICE) IA/1/2019 IA/2/2019	24-09-2020	Gangamma Vs Bhadramma	G.C. Chandrashekar
63	M.A. 10089/2019 (NOTICE) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019	24-09-2020	CHIKKAHANUMAKKA Vs PADMAVATHAMMA	SRI. RAVI.M
64	M.C. 10005/2020 (NOTICE) IA/1/2019	24-09-2020	Prasanna Kumar.R. Vs Shobha.N.	G.Raghu
65	M.A. 10003/2020 (NOTICE) IA/1/2019	24-09-2020	Siddagangappa Vs Kempamma	M.B.Shankaregowda



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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
66	R.A. 10105/2019 (NOTICE)	30-09-2020	HARSHA Vs V.R. SURYANARAYANA ALIAS SURYA	M.B.SHANKAREGOWDA
67	R.A. 10107/2019 (NOTICE) IA/1/2019	30-09-2020	VIJAYABAVARAJU Vs PRAMEELAMMA	SRI.C. VIJAYA KUMAR
68	EX 10067/2019 (NOTICE)	30-09-2020	NARAYANAPPA Vs CHANDRA P.M	R. BYREGOWDA
69	M.V.C. 106/2019 (NOTICE)	30-09-2020	NARENDRA Vs RAVICHNADRA	RAVI.M
70	P and SC 10025/2020 (NOTICE)	30-09-2020	Chi.N.Anjan Kuamr Vs Nil	M.Radhamma
71	Misc 10010/2019 (NOTICE)	30-09-2020	THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY Vs SRI. G.V.KRISHNAPPA ALLIAS KRISHNA REDDY	B.V. PRAKASH ANGADI
72	Misc 10011/2019 (NOTICE)	30-09-2020	THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY Vs SRI. G.V. SRINIVASA REDDY	B.V. PRAKASH ANGADI
73	M.C. 10116/2020 (NOTICE) IA/1/2019	30-09-2020	Madhusudhan Reddy Vs Nagamani	G.C.NARASIMHAMURTHY
74	EX 10069/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD., REP BY GPA HOLDER MR. PRASHANTH Vs MR. ASHWATHNARAYANA	SRI. SANTHOSH.M
75	EX 10076/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. SHRINIVASA.D.P.	SRI. SANTHOSH.M
76	EX 10077/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MRS. SUNANDA.N,	SRI. SANTHOSH.M
77	EX 10079/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. GANGADHAR.K	SRI. SANTHOSH.M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
78	EX 10082/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. MUNIRAJU	SRI. SANTHOSH.M SRI. SANTHOSH.M
79	EX 10083/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MRS. APSAR PASHA	SRI. SANTHOSH.M
80	EX 10086/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. JAYAMMA	SRI. SANTHOSH.M
81	EX 10087/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. MUNIRAJU.M.R	SRI. SANTHOSH.M
82	EX 10088/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. MUNIYALLAPPA.M	SRI. SANTHOSH.M
83	EX 10091/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MRS. VIJAYALKSHIMI	SRI. SANTHOSH.M
84	EX 10092/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. PRABHAKAR.M	SRI. SANTHOSH.M
85	EX 10093/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MRS. LAKSHMAMMA	SRI. SANTHOSH.M
86	EX 10094/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. SUNIL KUMARA. D.S	SRI. SANTHOSH.M
87	EX 10095/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD., REP BY GPA HOLDER MR. PRASHANTH Vs MR. NAZEER AHMED	SRI. SANTHOSH.M



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
88	EX 10096/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD., REP BY GPA HOLDER MR. PRASHANTH Vs MR. IMTIYAZ	SRI. SANTHOSH.M
89	EX 10097/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. IFTEKHAR A AHMED P	SRI. SANTHOSH.M
90	EX 10098/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. NAGARAJA	SRI. SANTHOSH.M
91	EX 10099/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. KAMALL ABBAS	SRI. SANTHOSH.M
92	EX 10100/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. THAJPASHA	SRI. SANTHOSH.M
93	EX 10102/2019 (NOTICE)	30-09-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. MUNIVENKATAPPA	SRI. SANTHOSH.M
94	EX 10103/2019 (NOTICE)	30-09-2020	M/S VISTAAR FINACIAL SERVICES PVT LTD. REP BY ITS OFFICER MR. LAKSHMINARAYANA.C Vs MR. SATHISH.N	SMT. KAVITHA AND OTHERS
95	P and SC 10009/2020 (NOTICE)	30-09-2020	Ku. Komala Vs Nil	D.K.LAKSHMINARAYANA
96	R.A. 10116/2019 (NOTICE) IA/1/2019	30-09-2020	H.B. Prema Vs T. Anand Kumar	RAVI.M
97	P and SC 10004/2020 (Ammended Plaint) IA/1/2017	30-09-2020	L.K. Arasu Vs Nil	RAVI.M
98	R.A. 10048/2016 (OBJECTION)	30-09-2020	M.N.JAGANATHA Vs D.P.KRISHNAPPA	B.S.KRISHNA MURTHY
99	M.C. 10049/2020 (OBJECTION) IA/1/2019	30-09-2020	Naveen.P. Vs Anusha.R.	GANGAIAH


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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
100	M.C. 10185/2020 (Steps) IA/1/2016	30-09-2020	Sri Venkatesh D Vs Smt Usha	Sri Muniraju S

  
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Bangalore Rural District Sit at  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 10049/2018 (EVIDENCE)		State by Doddaballapura Town P S Vs Appaiah @ Navaneeth Kumar	Public Prosecutor
2	SC 10002/2019 (EVIDENCE)		State by Hosahalli Police Station Vs Dinesh G.N.	Public Prosecutor
3	SC 10048/2018 (Call on)		State by Doddaballapura Town P.S Vs N.Basavaraju @ Babu - A1	Public Prosecutor
4	SC 10020/2019 (Call on)		Doddaballapura Town P.S Vs Basavaraju @ Rasika	Public Prosecutor
5	CRL.R.P. 10004/2020 (ORDERS)		VENKATESHA Vs STATE BY DODDABALLAPURA RURAL POLICE STATION	SRLT.G.VIJAY KUMAR

Cases listed below are adjourned due to Covid 19

6	CRLA 10003/2018 (AWAIT RECORDS) IA/1/2018 IA/2/2018	16-10-2020	V.D.Kamaraju Vs State by Rajanukunte Police Station	Vittala Shetty
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IV Addl. District & Session Judge  
Bangalore Rural District Sit at  
Doddaballapura.



**Cause list dated: 01.09.2020**  
**In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura**  
**15+15+15 = 45 Cases**

**MORNING SESSION**

Sl.	Case. No.	Stage
1	O.S.No.72/2007	Hearing on I.A
2	O.S.No.172/2007	Hearing on I.A
3	O.S.No.369/2007	Hearing on I.A
4	O.S.No.141/2008	Hearing on I.A
5	O.S.No.58/2010	Hearing on I.A
6	O.S.No.171/2010	Hearing on I.A
7	O.S.No.202/2011	Hearing on I.A
8	O.S.No.221/2011	Hearing on I.A
9	O.S.No.15/2012	For Arguments
10	O.S.No.198/2012	Hearing on I.A
11	O.S.No.419/2013	Hearing on I.A
12	O.S.No.368/2013	Hearing on I.A
13	O.S.No.203/2011	Hearing on I.A
14	O.S.No.468/2015	Hearing on I.A
15	O.S.No.34/2016	Hearing on I.A

**AFTERNOON SESSION**

16	O.S.No.204/2016	Hearing on I.A
17	O.S.No.310/2016	Hearing on I.A
18	O.S.No.330/2016	Hearing on I.A
19	O.S.No.454/2016	Hearing on I.A
20	O.S.No.475/2016	Hearing on I.A
21	O.S.No.326/2016	Hearing on I.A
22	O.S.No.514/2016	Hearing on I.A
23	O.S.No.218/2018	Hearing on I.A
24	O.S.No.393/2019	Hearing on I.A
25	O.S.No.251/2020	Hearing on I.A
26	O.S.No.243/2020	Hearing on I.A
27	O.S.No.261/2020	Hearing on I.A
28	O.S.No.473/2014	Hearing on I.A
29	FDP.NO.13/2010	Hearing on I.A
30	FDP.NO.27/2019	Hearing on I.A

Place: Doddaballapura  
Dated: 31-08-2020

*Pr. J. S. 31-8-2020*  
Prl. Senior Civil Judge & JMFC,  
Doddaballapura.

**Contd.....2**

**Cause list dated: 01.09.2020**  
**In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura**

Sl.No.	FOR ISSUES	
01	O.S.No.59/2012	For Issues
02	O.S.No.250/2013	For Issues
03	O.S.No.305/2013	For Issues
04	O.S.No.467/2013	For Issues
05	O.S.No.445/2013	For Issues
06	O.S.No.130/2016	For Issues
07	O.S.No.131/2016	For Issues
08	O.S.No.195/2016	For Issues
09	O.S.No.202/2016	For Issues
10	O.S.No.289/2016	For Issues
11	O.S.No.345/2016	For Issues
12	O.S.No.84/2017	For Issues
13	O.S.No.148/2017	For Issues
14	O.S.No.197/2017	For Issues
15	O.S.No.415/2018	For Issues

Place: Doddaballapura  
Dated: 31-08-2020

Prl. Senior Civil Judge & JMFC,  
Doddaballapura

*Handwritten signature*  
31-8-2020

In the court of Addl. Senior Civil Judge and JMFC Doddaballapura.

**Cause List**

**15+ 15 Cases listed for Hearing on 01-09-2020**

**MORNING SESSION**

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.91/2006	Hearing	YSR	MBS
2	O.S.No.14/2010	Hearing	KMN	BSM
3	O.S.No.30/2013	Hearing	AKM	MKM., BKRG., TNB
4	O.S.No.487/2014	Hearing	NM	VC
5	O.S.No.205/2015	Hearing	MJ	SMD
6	O.S.No.241/2015	Hearing	BMB	GG., MNB
7	O.S.No.207/2015	Hearing	RM	SVG., KAM., BMB
8	O.S.No.316/2017	Hearing	KNS	NL
9	O.S.No.108/2018	Hearing	PR	RJ
10	O.S.No.216/2019	Hearing	AMK	-
11	O.S.No.184/2019	Hearing	RM	LS., MRS
12	O.S.No.69/2019	Hearing	LS	AK
13	O.S.No.153/2019	Hearing	PVRR	BMB
14	O.S.No.119/2019	Hearing	AJ	CRG
15	O.S.No.198/2020	Hearing	GTR	-

**AFTER-NOON SESSION**

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.24/2010	Hearing	YSR	BSM., KRK
2	O.S.No.67/2013	Hearing	SAK	RM., HSR
3	O.S.No.128/2013	Hearing	JBD	PR
4	O.S.No.166/2013	Hearing	RM	GG
5	O.S.No.207/2013	Hearing	STJ	HMM., RBG., KNS., GNR
6	O.S.No.418/2014	Hearing	DAS	-
7	O.S.No.245/2015	Hearing	GG	TKA
8	O.S.No.314/2017	Hearing	JBD	BSM., LMK., NB
9	O.S.No.344/2017	Hearing	ARR	BCJ
10	O.S.No.407/2017	Hearing	MA	LS., MHD
11	O.S.No.409/2017	Hearing	MNR	MKM., YNS
12	O.S.No.157/2018	Hearing	BSK	MBS
13	O.S.No.106/2018	Hearing	DKL	-
14	O.S.No.232/2020	Hearing	PM	-
15	O.S.No.224/2020	Hearing	DSL., NCS	-

**ISSUES**

Sl.No.	Cases Nos.	Sl.No.	Cases Nos.	Stage
1	O.S.No.78/2014	10	O.S.No.168/2015	ISSUES
2	O.S.No.142/2014	11	O.S.No.276/2015	ISSUES
3	O.S.No.272/2014	12	O.S.No.445/2015	ISSUES
4	O.S.No.298/2014	13	O.S.No.379/2017	ISSUES
5	O.S.No.341/2014	14	O.S.No.26/2018	ISSUES
6	O.S.No.2/2015	15	O.S.No.67/2018	ISSUES
7	O.S.No.23/2015	16	O.S.No.72/2018	ISSUES
8	O.S.No.97/2015	17	O.S.No.120/2018	ISSUES
9	O.S.No.135/2015			ISSUES

(N.B. Shaikh)

Addl. Senior Civil Judge & JMFC,  
Doddaballapura



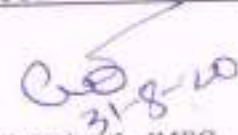
**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA**  
**CAUSE LIST DATED 01-09-2020**  
**MORNING SESSION**

SL No.	CASE NO	STAGE	PLAINITFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 487/2011	HEARING	BSM	KRISHNAPPA
2	FDP 5/17	HEARING	DG	BSK
3	OS 359/2018	HEARING	RM	VKRM
4	EX 10/2012	HEARING	GS	RM,SURESH,LS
5	OS 421/2018	HEARING	JBD	BCM
6	OS 59/2011	HEARING	RM	MBS
7	OS 49/2011	HEARING	RM	DKL
8	OS 23/2014	HEARING	MR	ANG,APS
9	OS 241/2016	HEARING	DASK	KMN
10	FDP 3/2017	HEARING	VRV	YSR
11	OS 511/2014	HEARING	TNB	NK
12	OS 135/2019	HEARING	DG	VV
13	OS 247/2020	HEARING	NB	--
14	OS 471/2012	HEARING	RM	MG

**AFTERNOON SESSION**

1	OS 285/2015	HEARING	PM	HMM
2	OS 175/2018	HEARING	NM	SKR
3	OS 295/2018	HEARING	DEVNAS	DN
4	FDP 13/2012	HEARING	DS	PS
5	OS 367/2017	HEARING	SVR	MVV
6	PCR 252/2019	ARGUMENT	CP	--
7	PCR 185/2019	ARGUMENT	DAS	--
8	OS 277/2017	ISSUES	NM	LS
9	OS 13/2018	ISSUES	JBD	BSK
10	OS 329/2015	FUR.CH.OF PW-1	ANK	RM,RMG
11	OS 463/2013	DEF/EVIDENCE	SN	RM
12	C.MISC 156/2019	EVIDENCE	PM	ABSENT
13	PCR 257/2013	ORDERS		

**NOTE: Evidence will be recorded through Video conference only.**

  
 Pri. Civil Judge & JMFC  
 Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High court of Karnataka.